

Form CA

Annexure-2

Name of the corporate debtor: Lok Housing & Constructions Limited; Date of commencement of CIRP: 03/06/2019; As per IBBI Circular No. IBBI/CIRP/47/2021

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	NAME OF THE CREDITORS	Details of Claims Received		Details of claims Admitted					Amount of Contingent Claim	Amount of any Mutual Dues that may be setoff	Amount of claim Not Admitted	Amount of claim Under Verification	Remarks, if any
		Date of receipt	Amount Claimed *	Amount of claims Admitted	Nature of Claim	Amount covered by guarantee	Whether Related Party?	% of Voting Share in CoC					
1	Poonabhai Borad	26/06/2019	2,00,00,000	-	Allottee under a real estate project	-	-	-	-	-	2,00,00,000	-	Claim is not against CD
2	Sujeet Borad (New Umila Const.)	26/06/2019	3,00,00,000	1,05,33,690	Allottee under a real estate project	-	-	0.24	-	-	1,94,66,310	-	Note 1
3	Kavita Milind Khadke & Milind Madhav Khadke	25/06/2019	67,15,813	43,05,972	Allottee under a real estate project	-	-	0.10	-	-	24,09,841	-	Note 1
4	Milind Madhav Khadke & Kavita Milind Khadke	25/06/2019	1,09,22,134	73,18,982	Allottee under a real estate project	-	-	0.17	-	-	36,03,152	-	Note 1
5	Kalpesh N Mehta & Kalpanaben H Doshi	27/06/2019	64,50,000	90,31,989	Allottee under a real estate project	-	-	0.21	-	-	-	-	
6	Sahil Mukesh Shelly & Mukesh Dharmapal Shelly	17/06/2019	55,00,000	74,14,762	Allottee under a real estate project	-	-	0.17	-	-	-	-	
7	Susmita Ganguly	17/06/2019	50,00,000	53,56,340	Allottee under a real estate project	-	-	0.12	-	-	-	-	
8	Medha M Kulkarni	17/06/2019	75,00,000	87,73,159	Allottee under a real estate project	-	-	0.20	-	-	-	-	
9	J.M.Kulkarni	17/06/2019	75,00,000	86,26,575	Allottee under a real estate project	-	-	0.20	-	-	-	-	
10	Suresh Jain(HUF)	17/06/2019	50,00,000	-	Allottee under a real estate project	-	-	-	-	-	50,00,000	-	Note 1
11	Suresh Jain	27/06/2019	61,00,800	72,88,089	Allottee under a real estate project	-	-	0.17	-	-	-	-	
12	Vijay Vinayakrao Varudkar	27/06/2019	63,50,000	67,53,808	Allottee under a real estate project	-	-	0.16	-	-	-	-	

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13	Hitesh B Doshi & others	27/06/2019	57,00,010	87,21,554	Allottee under a real estate project	-	-	0.20	-	-	-	-	
14	Bhikhalal Doshi	27/06/2019	46,44,000	65,88,118	Allottee under a real estate project	-	-	0.15	-	-	-	-	
15	Avkash Wadhvani	23/06/2019	92,00,000	60,32,329	Allottee under a real estate project	-	-	0.14	-	-	31,67,671	-	As per books of CD
16	Avkash Wadhvani	23/06/2019	5,89,05,000	2,74,04,983	Allottee under a real estate project	-	-	0.64	-	-	3,15,00,017	-	As per books of CD
17	Sinclair Builders Pvt Ltd	26/06/2019	13,08,82,500	3,67,87,479	Allottee under a real estate project	-	-	0.85	-	-	9,40,95,021	-	Note 1
18	Chirag Holding Ltd	23/06/2019	46,63,57,500	5,19,57,624	Allottee under a real estate project	-	-	1.20	-	-	41,43,99,876	-	As per books of CD
19	Rajas Warke	20/06/2019	2,02,02,048	1,31,30,935	Allottee under a real estate project	-	-	0.30	-	-	70,71,113	-	As per books of CD
20	Vishnu Warke	20/06/2019	2,25,26,501	1,40,34,983	Allottee under a real estate project	-	-	0.33	-	-	84,91,518	-	As per books of CD
21	Sheetal Warke	20/06/2019	1,97,29,190	1,29,68,743	Allottee under a real estate project	-	-	0.30	-	-	67,60,447	-	As per books of CD
22	Gaurav Motiani & Poonam Motiani	07-05-2019	3,50,00,000	88,91,441	Allottee under a real estate project	-	-	0.21	-	-	2,61,08,559	-	As per books of CD
23	Nishant Kotak	26/06/2019	1,59,23,466	1,04,68,164	Allottee under a real estate project	-	-	0.24	-	-	54,55,302	-	As per books of CD
24	Ratna Vasnani	26/06/2019	5,00,00,000	-	Allottee under a real estate project	-	-	-	-	-	5,00,00,000	-	Due to insufficient documents and payment proof claim not accepted

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		Date of receipt	Amount Claimed *	Amount of claims Admitted	Nature of Claim	Amount covered by guarantee	Whether Related Party?	% of Voting Share in CoC					
25	Lok Everest Mansarovar Co-operative Housing Society (B3,C3,C4)	25/06/2019	39,42,53,452	-	Corpus & other funds	-	-	-	-	-	39,42,53,452	-	Lok Everest is not a homebuyer but claim is of corpus etc. so claim not accepted
26	Rajesh Sawlani	25/06/2019	2,84,50,250	1,31,87,868	Allottee under a real estate project	-	-	0.31	-	-	1,52,62,382	-	As per books of CD
27	Kiran Rajesh Sawlani	25/06/2019	3,57,94,869	1,84,50,065	Allottee under a real estate project	-	-	0.43	-	-	1,73,44,804	-	As per books of CD
28	Lok Everest Co-operative Housing Society Ltd (formerly known as Kanchan Janga Lok Everest (B1,C1,B2,C2) Co-operative Housing Society)	24/06/2019	1,39,19,00,000	-	Corpus & other funds	-	-	-	-	-	1,39,19,00,000	-	Lok Everest is not a homebuyer but claim is of corpus etc. so claim not accepted
29	Mr. Ajay Bhikaji Adivarekar & Mrs. Snehal Ajay Adivarekar	27/06/2019	64,00,000	6,45,693	Allottee under a real estate project	-	-	0.01	-	-	57,54,307	-	Note 1
30	Mr. Mohan Pandurang Patil & Mrs. Pratibha Mohan Patil	27/06/2019	64,00,000	6,46,175	Allottee under a real estate project	-	-	0.01	-	-	57,53,825	-	Note 1
31	Mr. Punit A. Doshi & Mr. Anantray R. Doshi	27/06/2019	39,25,000	26,10,839	Allottee under a real estate project	-	-	0.06	-	-	13,14,161	-	As per books of CD
32	Mr. Anantray R. Doshi (HUF) & Mrs. Mittal P. Doshi	27/06/2019	38,25,000	25,44,021	Allottee under a real estate project	-	-	0.06	-	-	12,80,979	-	As per books of CD
33	Mrs. Charumati A. Doshi & Mr. Anantray R. Doshi	27/06/2019	40,00,000	26,60,690	Allottee under a real estate project	-	-	0.06	-	-	13,39,310	-	As per books of CD
34	Mr. Prashant A. Doshi & Mrs. Vaishali P. Doshi	27/06/2019	92,50,000	61,62,882	Allottee under a real estate project	-	-	0.14	-	-	30,87,118	-	As per books of CD
35	Awadhesh S Singh / Pushpa A Singh	25/06/2019	20,00,000	-	Compensation	-	-	-	-	-	20,00,000	-	No supportings found to verify the claim

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		Date of receipt	Amount Claimed *	Amount of claims Admitted	Nature of Claim	Amount covered by guarantee	Whether Related Party?	% of Voting Share in CoC					
36	Hariharan Nair	25/06/2019	20,00,000	-	Compensation	-	-	-	-	-	20,00,000	-	No supportings found to verify the claim
37	Mr. B Venugopal	25/06/2019	5,88,106	-	Compensation	-	-	-	-	-	5,88,106	-	No supportings found to verify the claim
38	Mr. Shankerdas Hotchand Manwani	27/06/2019	93,00,000	1,37,58,247	Allottee under a real estate project	-	-	0.32	-	-	-	-	
39	Mr. Jethanand Tahilram Datwani	27/06/2019	71,48,500	1,23,53,604	Allottee under a real estate project	-	-	0.29	-	-	-	-	
40	Mr. Motichand Gosrani	27/06/2019	10,00,000	18,79,342	Allottee under a real estate project	-	-	0.04	-	-	-	-	
41	Mr. Hemlata Gosrani	27/06/2019	23,00,000	37,53,326	Allottee under a real estate project	-	-	0.09	-	-	-	-	
42	Mr. Shilpa Jiten Shah	27/06/2019	12,00,000	-	Allottee under a real estate project	-	-	-	-	-	12,00,000	-	As per books of CD
43	Mr. Parul Jaydeep Khimasia	27/06/2019	10,00,000	18,78,466	Allottee under a real estate project	-	-	0.04	-	-	-	-	
44	Mr. Amit Manshuklal Shah	27/06/2019	8,00,000	14,68,142	Allottee under a real estate project	-	-	0.03	-	-	-	-	
45	Mr. Pravinchandra K. Shah	27/06/2019	8,00,000	14,68,142	Allottee under a real estate project	-	-	0.03	-	-	-	-	
46	Mr. Bhagwanji D. Haria	27/06/2019	5,00,000	9,42,959	Allottee under a real estate project	-	-	0.02	-	-	-	-	
47	Mr. Bharatkumar D. Haria	27/06/2019	5,00,000	9,09,271	Allottee under a real estate project	-	-	0.02	-	-	-	-	
48	Mr. Bhagesh Chandariya	27/06/2019	7,00,000	13,19,989	Allottee under a real estate project	-	-	0.03	-	-	-	-	

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		Date of receipt	Amount Claimed *	Amount of claims Admitted	Nature of Claim	Amount covered by guarantee	Whether Related Party?	% of Voting Share in CoC					
49	Mr. Bhagwanji K Shah	27/06/2019	20,00,000	34,13,260	Allottee under a real estate project	-	-	0.08	-	-	-	-	
50	Rinku B Shah	27/06/2019	10,00,000	18,14,247	Allottee under a real estate project	-	-	0.04	-	-	-	-	
51	Muktaben B. Shah	27/06/2019	15,00,000	25,62,247	Allottee under a real estate project	-	-	0.06	-	-	-	-	
52	Mr. Dhirajlal Velji Gada	27/06/2019	25,00,000	46,73,918	Allottee under a real estate project	-	-	0.11	-	-	-	-	
53	Mr. Jatan Dhanji Gada	27/06/2019	49,08,000	95,19,172	Allottee under a real estate project	-	-	0.22	-	-	-	-	
54	Mr. Amrutlal Sumaria	27/06/2019	5,00,000	9,42,959	Allottee under a real estate project	-	-	0.02	-	-	-	-	
55	Mr. Vijay Dhanji Gada	27/06/2019	30,00,000	58,13,699	Allottee under a real estate project	-	-	0.13	-	-	-	-	
56	Mr. Manohar Jiwandas Mamtani	27/06/2019	88,28,500	1,56,84,254	Allottee under a real estate project	-	-	0.36	-	-	-	-	
57	Lok Yamuna Co-Op Housing Society (A1, A2, A3, A4, A5)	25/06/2019	2,22,00,686	-	Compensation	-	-	-	-	-	2,22,00,686	-	Lok Yamuna is not a homebuyer but claim is of corpus etc. so claim not accepted
58	Lok Sarita Co-Op Housing Society (2 Towers)	26/06/2019	1,18,36,838	-	Compensation	-	-	-	-	-	1,18,36,838	-	Lok Sarita is not a homebuyer but claim is of corpus etc. so claim not accepted

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59	Sudhir Gokarnkar	27/06/2019	20,00,000	-	Compensation	-	-	-	-	-	20,00,000	-	No supportings found to verify the claim. Claim for compensation purpose
60	Sneha Gokarnkar	27/06/2019	20,00,000	-	Compensation	-	-	-	-	-	20,00,000	-	No supportings found to verify the claim. Claim for compensation purpose
61	Sudhakar Yaram	16/06/2019	22,40,000	19,06,586	Allottee under a real estate project	-	-	0.04	-	-	3,33,414	-	As per books of CD
62	Udaysinh V Patil	16/08/2019	95,25,000	1,11,53,552	Allottee under a real estate project	-	-	0.26	-	-	-	-	
63	Lekha Pathak (Adik Heart Center)	-	-	-	Allottee under a real estate project	-	-	-	-	-	-	-	Claim form not received
64	Kokilaben H Pandya, Hariprasad J Pandya, Sachin H Pandya (HUF)	25/07/2019	4,50,000	8,77,068	Allottee under a real estate project	-	-	0.02	-	-	-	-	
65	Kokilaben H Pandya, Hariprasad J Pandya(HUF), Sachin H Pandya	25/07/2019	8,50,000	16,56,685	Allottee under a real estate project	-	-	0.04	-	-	-	-	

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66	Surendranath Dharamdev Singh	06-03-2019	25,56,429	-	Allottee under a real estate project	-	-	-	-	-	25,56,429	-	Claim is not against CD. Claim is against LOK
67	Mrs. Mausami Shankar Bhatta & Mr. Shankar Bhatta	29/07/2019	93,00,000	-	Allottee under a real estate project	-	-	-	-	-	93,00,000	-	Claim is not against CD. Amount received in Lok Developers and not Lok Housing & Constructions Ltd
68	Kirit D Shah	23/08/2019	61,87,199	-	Allottee under a real estate project	-	-	-	-	-	61,87,199	-	Claim is not against CD. Claim is for Lok Gram which is part of Lok Developers
69	Nikita N Patil	30/08/2019	1,18,19,923	80,76,274	Allottee under a real estate project	-	-	0.19	-	-	37,43,649	-	As per books of CD
70	Asmita S Dev	30/08/2019	1,18,19,923	81,49,076	Allottee under a real estate project	-	-	0.19	-	-	36,70,847	-	As per books of CD
71	Sudhir R Patil	30/08/2019	85,76,170	59,56,405	Allottee under a real estate project	-	-	0.14	-	-	26,19,765	-	As per books of CD
72	Sangeeta Nagpure	31/08/2019	1,16,96,455	81,78,277	Allottee under a real estate project	-	-	0.19	-	-	35,18,178	-	As per books of CD
73	Vijesh Narwani	27/08/2019	1,88,63,547	1,29,95,328	Allottee under a real estate project	-	-	0.30	-	-	58,68,219	-	As per books of CD
74	Vijesh Narwani & Pooja Narwani	27/08/2019	1,73,15,456	1,21,24,621	Allottee under a real estate project	-	-	0.28	-	-	51,90,835	-	As per books of CD
75	Sudhir Jagannathrao Awalgaonkar	17/10/2019	85,61,671	59,44,942	Allottee under a real estate project	-	-	0.14	-	-	26,16,729	-	As per books of CD

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76	Vishal Dua	29/08/2019	99,44,000	65,08,142	Allottee under a real estate project	-	-	0.15	-	-	34,35,858	-	As per books of CD
77	Bhupendra Meel	29/08/2019	98,67,000	64,89,227	Allottee under a real estate project	-	-	0.15	-	-	33,77,773	-	As per books of CD
78	Ravindra R Mahajan & Savita R Mahajan	30/08/2019	1,18,19,923	81,90,553	Allottee under a real estate project	-	-	0.19	-	-	36,29,370	-	As per books of CD
79	Accel Realtors Private Limited	31/08/2019	2,36,17,870	-	Allottee under a real estate project	-	YES	-	-	-	2,36,17,870	-	Agreement executed however registration is pending. Against total consideration balance is receivable
80	Aatmashakti Properties pvt Ltd	31/08/2019	2,75,36,438	1,24,97,808	Allottee under a real estate project	-	YES	0.29	-	-	1,50,38,630	-	Note 1
81	Sulaiman Sadruddin virani	31/08/2019	1,91,41,179	-	Allottee under a real estate project	-	-	-	-	-	1,91,41,179	-	Agreement with and payment to Remaking of Mumbai Development Ltd. Claim not against CD
82	Sulaiman Sadruddin virani	31/08/2019	56,29,271	-	Allottee under a real estate project	-	-	-	-	-	56,29,271	-	Possession given
83	Sulaiman Sadruddin virani	31/08/2019	37,65,526	-	Allottee under a real estate project	-	-	-	-	-	37,65,526	-	Possession given

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84	Yasminkhanoo Sadruddin virani	31/08/2019	2,58,41,657	-	Allottee under a real estate project	-	-	-	-	-	2,58,41,657	-	Agreement with and payment to Remaking of Mumbai Development Ltd. Claim not against CD
85	Sulaiman Sadruddin virani & Yasminkhanoo Virani	31/08/2019	2,73,93,251	-	Allottee under a real estate project	-	-	-	-	-	2,73,93,251	-	Agreement with and payment to Remaking of Mumbai Development Ltd. Claim not against CD
86	Narendra S Joshi & Rekha N Joshi	31/08/2019	1,73,92,750	-	Allottee under a real estate project	-	-	-	-	-	1,73,92,750	-	Form CA cannot be accepted since the society is already formed and there is no control of CD over the units of the society that has been claimed
87	Gayatri Natwarlal Banka	09-07-2019	96,22,054	65,74,915	Allottee under a real estate project	-	YES	0.15	-	-	30,47,139	-	As per books of CD
88	Natwarlal Sitaram Banka	09-10-2019	96,22,054	65,79,178	Allottee under a real estate project	-	YES	0.15	-	-	30,42,876	-	As per books of CD
89	Abhay Ramteke & Anandrao Ramteke	09-05-2019	2,00,000	2,57,249	Allottee under a real estate project	-	-	0.01	-	-	-	-	
90	Modern Publicity Pvt Ltd	09-01-2019	96,37,589	65,79,956	Allottee under a real estate project	-	-	0.15	-	-	30,57,633	-	As per books of CD

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91	Sunil Chordia	29/08/2019	1,26,56,000	82,71,847	Allottee under a real estate project	-	YES	0.19	-	-	43,84,153	-	As per books of CD
92	Soni Narwani	25/09/2019	1,41,76,336	82,99,527	Allottee under a real estate project	-	-	0.19	-	-	58,76,809	-	As per books of CD
93	Kusum Narwani	25/09/2019	39,71,156	12,63,014	Allottee under a real estate project	-	-	0.03	-	-	27,08,142	-	As per books of CD
94	Soni Narwani	25/09/2019	56,01,761	27,53,381	Allottee under a real estate project	-	-	0.06	-	-	28,48,380	-	As per books of CD
95	Kamal Narwani, Varsha Narwani	25/09/2019	25,35,759	20,20,581	Allottee under a real estate project	-	-	0.05	-	-	5,15,178	-	As per books of CD
96	Varsha Narwani, Sunny Narwani	25/09/2019	38,94,630	31,37,589	Allottee under a real estate project	-	-	0.07	-	-	7,57,041	-	As per books of CD
97	J.M. Infocom & Property Investments Pvt. Ltd.	09-04-2019	43,48,800	54,50,304	Allottee under a real estate project	-	-	0.13	-	-	-	-	
98	J.M. Infocom & Property Investments Pvt. Ltd.	09-04-2019	61,00,800	1,04,58,205	Allottee under a real estate project	-	-	0.24	-	-	-	-	
99	J.M. Infocom & Property Investments Pvt. Ltd.	09-04-2019	43,48,800	63,01,370	Allottee under a real estate project	-	-	0.15	-	-	-	-	
100	J.M. Infocom & Property Investments Pvt. Ltd.	09-04-2019	43,48,800	36,69,534	Allottee under a real estate project	-	-	0.09	-	-	6,79,266	-	As per books of CD
101	Naxatra Real Estates Pvt Ltd	09-04-2019	43,48,800	60,13,759	Allottee under a real estate project	-	-	0.14	-	-	-	-	
102	Kailash Harish Bulchandani	01-02-2020	1,95,26,439	1,42,12,055	Allottee under a real estate project	-	-	0.33	-	-	53,14,384	-	As per books of CD
103	Vishnu Datta Gautam and Saroj Vishnu Gautam	21/11/2020	75,00,000	11,81,589	Allottee under a real estate project	-	-	0.03	-	-	63,18,411	-	As per books of CD
104	Chintamani Pandurang Maku, Vandana Chintamani Maku, Rohit Chaintamani Maku	14/01/2021	68,70,000	94,09,746	Allottee under a real estate project	-	-	0.22	-	-	-	-	-

Form CA

Annexure-2

Name of the corporate debtor: Lok Housing & Constructions Limited; Date of commencement of CIRP: 03/06/2019; As per IBBI Circular No. IBBI/CIRP/47/2021

List of unsecured financial creditors belonging to any class of creditors
(Amount in ₹)

Sl. No.	NAME OF THE CREDITORS	Details of Claims Received		Details of claims Admitted					Amount of Contingent Claim	Amount of any Mutual Dues that may be setoff	Amount of claim Not Admitted	Amount of claim Under Verification	Remarks, if any
		Date of receipt	Amount Claimed *	Amount of claims Admitted	Nature of Claim	Amount covered by guarantee	Whether Related Party?	% of Voting Share in CoC					
105	Mr. Mitesh K. Babaria & Mr. Devansh Sharad Babaria (Son of Late Mr. Sharad K. Babaria & Release Deed Holder)	22/06/2021	71,40,988	93,78,482	Allottee under a real estate project	-	-	0.22	-	-	-	-	Case filed at NCLT (Mumbai) by Mr. Babaria for balance consideration
106	Mr. Kirit D. Shah (Sarvaiya) & Mrs. Deepali Sarvaiya Sheth & Mrs. Mehga Chirag Shah	26/02/2020	1,39,42,889	10,31,911	Allottee under a real estate project	-	-	0.02	-	-	1,29,10,978	-	Note 1
107	Kirit D Shah; Deepali Sarvaiya Sheth and Megha Chirag Shah	26/02/2020	1,30,32,601	-	Allottee under a real estate project	-	-	-	-	-	1,30,32,601	-	
108	Sukhdeo T. Shivsharan	18-02-2022	73,00,000	73,00,000	Allottee under a real estate project	-	-	0.17	-	-	-	-	As per NCLT order dated 01.08.24
	Total		3,40,48,55,057	63,43,01,932				14.70			2,83,70,06,184	-	

Notes

- 1 Claim accepted on the basis of documents available and proof of payment
- 2 There are certain IAs pending for adjudication with Hon'ble NCLT by creditors for admission of claim